

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-OCW-87-2020
IN
LD-VC-CW-60-2020**

Aires Rodrigues Applicant
Versus
The State of Goa & Others Respondents

Mr. Aires Rodrigues, Applicant/Intervenor in person.
Mr. Joseph Vaz, Advocate for the Original Petitioner.
Mr. Devidas Pangam, Advocate General with Ms. Ankita
Kamat, Additional Government Advocate for the State.

**Coram:- M.S. SONAK &
M.S. JAWALKAR, JJ.**

Date:- 6th August, 2020

P.C.

Mr. Vaz, the learned Counsel for the original petitioner seeks a week's time to file reply to the intervention application, which is today on Board.

2. Leave is granted.
3. Copy of such reply to be furnished to the applicant/
intervenor in advance by e-mail latest by 14.08.2020.

Stand over to 17.08.2020.

M.S. JAWALKAR, J.**M.S. SONAK, J.**

EV